PATNA HIGH COURT

NOTICE

It is hereby informed that the Full Court Reference to condole the sad demise of **Hon'ble Mr. Justice Gurusharan Sharma, Former Judge of this Court and Jharkhand High Court** has been **rescheduled** at **1:15 P.M on Monday, the 31st August, 2026** in place of Monday, the 24th August, 2026, in the Centenary Hall of Patna High Court, as per the request of family members of His Lordship.

By order of Hon'ble
the Acting Chief Justice

Registrar General

Patna High Court,
The 22nd August, 2026